

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.502/2008
Dated Friday the 14th of November, 2008.**

CORAM :

**HON'BLE MR.JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

P Krishnan Chettiyar
Retd. Divisional Forest Officer,
Lions Nagar, Mundakkäl, Kollam
now residing at
4A, Pittapillil Enclave, Panchavati Colony,
Vyttila, Ernakulam. ... Applicant

By Advocate Ms Seljum P Emmanuel

V/s.

- 1 The Union of India
represented by Secretary to Government of India,
Ministry of Forests
New Delhi
- 2 The Chief Secretary to Govt. of Kerala,
Government Secretariat, Thiruvananthapuram
- 3 The Chief Conservator of Forests (Admn.),
Thiruvananthapuram
- 4 The Accountant General, Kerala,
Thiruvananthapuram
- 5 The Vigilance Director, Kerala,
Thiruvananthapuram ... Respondents

By Advocate Mr.TPM Ibrahim Khan SCGSC (R-1)
Mr.R.Premsankar GP (R 2,3 & 5)

[Signature]

This application having been heard on 14th November 2008, the Tribunal on the same day delivered the following

(ORDER)

Hon'ble Mr.Justice M.Ramachandran,Vice Chairman

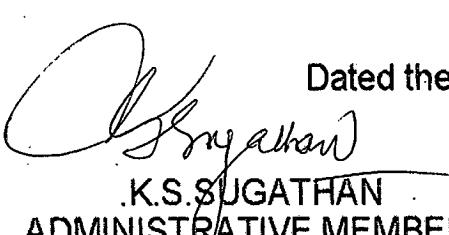
Heard the counsel for parties.

The respondents have practically conceded the claim. The withheld amount of DCRG has been released and it is submitted on behalf of respondents that the interest payable arising out the delay in payment also would be met by the department and that disbursement will be effected within one month from today.

We find that this is a healthy response. We direct that as per the prescribed rate of interest admissible, the payment is to be effected, and within one month from today.

With this direction, the OA is closed.

Dated the 14th day of November, 2008.


K.S. SUGATHAN
ADMINISTRATIVE MEMBER


M.RAMACHANDRAN
VICE CHAIRMAN

abp